GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO.2901 TO BE ANSWERED ON 28TH DECEMBER, 2018

NATIONAL AYUSH MISSION

2901. SHRIMATI REKHA VERMA: SHRI LALLU SINGH:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) the details of initiatives taken under National AYUSH Mission (NAM) in Uttar Pradesh; and
- (b) whether any tribal sub-plan component is included under NAM and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

- (a): Government of India is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) for development and promotion of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) through States/UTs including Uttar Pradesh. The Mission *inter-alia* makes the following provisions:
- (i) Co-location of AYUSH facilities at Primary Health Centers (PHCs), Community Health Centers (CHCs) and Districts Hospitals (DHs).
- (ii) Up gradation of exclusive State Government AYUSH Hospitals and Dispensaries.
- (iii) Setting up of upto 50 bedded integrated AYUSH Hospital.
- (iv) Upgradation of State Government Under-Graduate and Post-Graduate Educational Institutions.
- (v) Setting up of new State Government AYUSH Educational Institutions in the States where it is not available in Government Sector.
- (vi) Strengthening of State Government/State Government Co-operatives/Public Sector Undertakings Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) Pharmacies

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- (vii) Strengthening of State Drug Testing Laboratories for ASU &H Drugs
- (viii) Support for cultivation of Medicinal Plant including processing and post-harvest management

Under NAM, Central Government has provided grant-in-aid of Rs. 262.18 crore to the State of Uttar Pradesh for different activities as projected by State Government in their State Annual Action Plan (SAAP) since 2015-16 till date.

(b): Under NAM grant-in-aid is being provided to State/UT Governments as per their proposed State Annual Action Plans (SAAPs). Since, implementation of the programme comes under the purview of State/UT Governments, they are required to identify the activity for tribal sub-plan component under NAM and include the same in the SAAP as per their requirements in accordance with NAM guidelines.

The details of funds released under NAM during the last three years and current year, State/UT-wise is furnished at **Annexure.**

Annexure

The status of funds released under NAM during the last three years and current year, State/UT-wise

(Rs. In lakhs)

S. No.	State/UT	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	36.146	87.842	91.739	102.190
2	Arunachal Pradesh	-	-	-	-
3	Assam	_	_	_	_
4	Bihar	_	_	_	_
5	Chhattisgarh	_	_	_	224.980
6	Delhi	_	_	_	-
7	Goa	_	_	_	_
8	Gujarat	_	196.533	79.731	126.500
9	Haryana	_	_	-	_
10	Himachal Pradesh	29.434	53.237	57.238	_
11	Jammu & Kashmir	56.905	149.819	-	-
12	Jharkhand	89.047	_	_	_
13	Karnataka	36.147	87.645	-	95.020
14	Kerala	7.746	14.607	116.590	141.890
15	Madhya Pradesh	108.957	269.572	194.190	147.540
16	Maharashtra	-	-	145.719	-
17	Manipur	-	_	_	_
18	Meghalaya	-	-	-	-
19	Mizoram	-	-	-	-
20	Nagaland	-	-	-	-
21	Odisha	117.736	194.009	144.339	100.970
22	Punjab	-	-	-	-
23	Rajasthan	69.712	167.321	244.306	_
24	Sikkim	-	_	-	_
25	Tamil nadu	-	13.279	139.231	98.210
26	Telangana	36.147	118.090	58.407	44.470
27	Tripura	-	-	-	-
28	Uttar Pradesh	3.098	1.331	559.845	1,118.230
29	Uttrakhand	14.975	53.678	83.617	-
30	West Bengal	29.950	73.037	142.048	-
31	Andaman & Nicobar Islands	-	-	-	-
32	Chandigarh	-	-	-	-
33	Dadra & Nagar Haveli	-	-	-	-
34	Daman & Diu	-	-	-	-
35	Lakshadweep	-	-	-	-
36	Puducherry	-	-	-	-
Total		636.000	1,480.000	2,057.000	2,200.000